



2025:DHC:7022-DB



\$~60

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 12382/2025 and CM APPL. 50470/2025

EX CONST RAM DAS SINGHPetitioner

Through: Mr. Ajeet Yadav and Mr.
Prabhash Kumar Singh, Advocates

versus

UNION OF INDIA AND ANR.Respondents

Through: Ms. Kangan Roda, SPC for
Petitioner

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER

18.08.2025

%

C. HARI SHANKAR, J.

1. Mr. Ajeet Yadav, learned counsel for the petitioner, seeks leave to withdraw the writ petition.

2. The petition is disposed of as withdrawn.

C.HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

AUGUST 18, 2025/yg